

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.A. No. 257 of 2014
C.P. No. 39/397-398/CLB/MB/2014

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016**

Name of the Company: Tarjitsingh Bakthawarsingh Batth
V/s.
Bhuj Developers Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KUNJAL DALAL	PCS	Petitioner	KAD
2.				

ORDER

Lead Company Security to renew from
more secured to report.
Line to make on 21-10-16 for
final heard.

B. Raveendra Babu
29/8/16
Member (J)